COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 306 OF 2016

Dated: 5th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Haryana Power Generation Corporation Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

ORDER

List the matter on 25.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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